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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **ITA 933/2011**
CIT

..... Appellant

Through : Sh. Ashok Manchanda, Advocate.

versus

JAGDISH PRASAD GUPTA

..... Respondent

Through : Sh. Rajiv Saxena, Sh. Shashwat Bajpai,
Sh. Sharad Agarwal and Ms. Sumangla,
Advocates.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE NAJMI WAZIRI

ORDER

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02.02.2017

Hon'ble Division Bench did not assemble.

List on 11.04.2017.

By order

COURT MASTER

FEBRUARY 02, 2017/ajk